

**Expansion of Chandigarh**

**135. SHRI PAWAN KUMAR BANSAL:**  
Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government have some proposals for the future expansion and development of Chandigarh and its two satellite towns of Panchkula and Mohalli as also the urbanisation of other surrounding areas;

(b) if so, the details thereof; and

(c) if not, the steps proposed to be taken to prevent slumisation of Chandigarh and degradation of its environment?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI. M. ARUNACHALAM): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

**Maintenance of Public Parks in Chandigarh**

**136. SHRI. PAWAN KUMAR BANSAL:**  
Will the Minister of URBAN DEVELOPMENT be pleased to state the amount spent on the maintenance of public parks in the Union Territory of Chandigarh during the last one year?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI. M. ARUNACHALAM): The information is being collected and will be laid on the Table of the Sabha.

**Civic Amenities in Labour Colonies at Chandigarh**

**137. SHRI. PAWAN KUMAR BANSAL:**  
Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of norms fixed for provid-

ing civic amenities in the labour colonies of Chandigarh; and

(b) the details of the major public works undertaken and completed there during the last one year?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI. M. ARUNACHALAM) (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

**Water Rates in Central Government Residential Areas of Chandigarh**

**138. SHRI. PAWAN KUMAR BANSAL:**  
Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the water rates charged from Central Government employees residing in the official quarters at Chandigarh have been increased steeply recently;

(b) if so, the details thereof; and

(c) whether the water rates now exceed the rental charges for those quarters?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI. M. ARUNACHALAM): (a) to (c): The information is being collected and will be laid on the Table of the House.

**Off take of chemical fertilizers after withdrawal of subsidy**

**139. SHRI K.P. UNNIKRISHNAN:** Will the PRIME MINISTER be pleased to state:

(a) the details of off-take of chemical fertilisers State-wise after withdrawal of the subsidy on it;

(b) whether the off-taka shows a decline as compared to the figures of last three years;